NATIONAL COMPANI/LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 02/2014	TP	For hearing	397/398	Union Of India Vs
	300/17			Megacity(Banglore) developers and
				Builders Limited

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Perikul K. Dejun

por RITOH

ORDER

Matter is listed today for appearance. SFIO for the Petitioner is absent. Counsel for Respondent R1 and R4 is present. Issue notice to SFIO to appear before the Tribunal. Meanwhile, issue notice to other Respondents. Registry to send notices to other Respondents. List it on 05.03.2018.

Member (T)

Member (J)